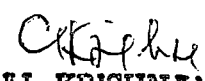


(4)

15-7-99 - None present for the applicant.

May be listed for admission  
on 7-10-99.

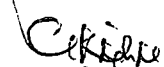
  
(N. P. NAWANI)  
ADMINISTRATIVE MEMBER

  
(GOPAL KRISHNA)  
Vice Chairman (J)

7-10-99

None present for the applicant  
May be listed for admission  
on 17-12-99.

  
(N. P. NAWANI)  
ADMINISTRATIVE MEMBER

  
(GOPAL KRISHNA)  
Vice Chairman (J)

17.12.99 None present for the applicant.

On the perusal of the order sheets  
it appears that none was present for the  
applicant on 15.7.99 and 7.10.99 when the  
case was listed for admission. It appears  
that the applicant has lost interest in  
the case. Therefore, the OA is dismissed  
in default and for non-prosecution.

  
(N. P. NAWANI)  
ADMINISTRATIVE MEMBER

  
S. K. Agarwal  
Member (Judicial)

1 of 1  
(24/12/99)  
(Applicant)